



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/07/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/194/2018
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER(S) : MANGALCHAND C.SURANA
NAME OF THE RESPONDENT(S) : ANUSH SHARES & SECURITIES PVT LTD
SECTION : 241/242

Sl.No.	NAME (IN CAPITAL)	REPRESENTED BY	SIGNATURE
1.	Aashish Jain Duria T. Sujaya For Surana & Surana	Counsel for Applicant	
2.	Gishnu Mohan	Counsel for Respondent 243 (Petitioner in main CP)	

ORDER

Counsels representing both the parties are present. Counsel for the respondents in the IA prayed for time to file counter. Time is enlarged at request. Put up on 10.08.2018.

-sc/-
(S VIJAYARAGHAVAN)
Member (Technical)

-sc/-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc